

1

WP-10155-2022

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE SANJAY DWIVEDI ON THE 30<sup>th</sup> OF JUNE, 2025

WRIT PETITION No. 10155 of 2022

VIJAY GUPTA AND OTHERS

Versus

NATIONAL HIGHWAYS AUTHORITY OF INDIA AND OTHERS

Appearance:

Shri V.K. Shukla - Advocate for petitioners.

Shri Ritwik Parashar - Government Advocate for State.

**ORDER** 

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioners seeks leave to withdraw the petition.

Petition, is accordingly, dismissed as withdrawn.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (SANJAY DWIVEDI) JUDGE

m/-